

oils through PDS, etc. The State Governments have also been asked to undertake strict action against hoarders, black-marketeers in edible oilseeds and oils.

Allotment Of Land for School, Dispensary etc. in Vasant Vihar

1221. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Directorate of Education of Delhi Administration Mother Dairy and CGHS authorities had requested the Land and Development Officer, Nirman Bhavan, New Delhi, in August, 1987, July, 1988 and November, 1989 to allot land for a school, a milk booth and a dispensary in Vasant Vihar, New Delhi;

(b) whether it is also a fact that DTC authorities had also requested the DDA in March, 1988 for allotment of land for a bus terminal in Vasant Vihar, New Delhi;

(c) whether the land has since been allotted in all the above cases;

(d) if so when and if not, the reasons for the delay and by when the land is likely to be allotted in the above cases;

(e) whether it is a fact that the CPWD authorities had sent a plan to DDA in 1988 for setting up of a Shopping Centre in Vasant Vihar, and

(f) if so, what action has so far been taken thereon?

THE MINISTER OF URBAN-DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) Yes, Sir. The request for allotment of land measuring 2 Hectares was received from the Delhi Administration in 1988 and for CGHS Dispensary in 1989 and for a Milk Booth in 1988.

(b) No, Sir. However, request from the DTC to allot a Bus Terminal site

in Vasant Vihar was received in the DDA vide their letter dated 20/23-3-1989.

(c) and (d) The land for middle school to Delhi Administration has been allotted but a part of the land is unauthorisedly occupied by Chin-maya Mission and necessary action for removal is in process. The allotment of land to Mother Dairy is under issue. No decision has yet been taken in regard to allotment of land to CGHS.

As far as allotment of land for Bus Terminal at Vasant Vihar is concerned, no allotment of land has so far been made. There is already one DTC Terminal functioning within the Vasant Lok Community Centre. As such it was not considered advisable by the DDA to allot another site.

(e) and (f) No plans for setting up of a Shopping Centre in Vasant Vihar were submitted to the DDA in 1988 by the CPWD Authorities.

राज्यों में गड़बड़ी के कारण पर्यटन को क्षति

1222. श्री विश्वासराव रामराव पाटिल : क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ राज्यों में गड़बड़ियों के कारण पर्यटन को भारी नुकसान हुआ है;

(ख) यदि हाँ, तो प्रत्येक राज्य में अब तक कितने घनराशि की क्षति हुई है ; और

(ग) पर्यटन क्षेत्र को सुरक्षा प्रदान करने के लिए सरकार द्वारा क्या कदम उठाए गए हैं और इस संबंध में भविष्य की योजनाएँ क्या-क्या हैं ?

पर्यटन मंत्रालय में राज्य मंत्री (श्रीमती उषा सिंह) : (क) और (ख) खाड़ी संकट देश के कुछ भागों में गड़बड़ी, विदेशी बाजारों